

*(Acquisition and Transfer of
sick Tea Units) Amend. Bill*

[Sh. V. Dhananjaya Kumar]

- (2) There is need to provide a new runway to the Mangalore Airport to facilities all wether air operation to Mangalore.

PROF. PREMDHUMAL (Hamirpur): Mr. Speaker, Sir, I request that the following item may be included in the next week's agenda:

The welfare of the Ex-Servicemen such as One-rank-One pension, re-employment after their early retirement and other benefits.

SHRI RANGARAJAN KUMARAMANGALAM: Sir, with regard to the discussion on checking the prices, the Business Advisory Committee is seized of the matter already and I am sure the Business Advisory Committee would react to it.

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Speaker, Sir, the following items may kindly be included in next week's agenda:-

- (1) Introduction of national song 'Jangman' in all the cinema halls of the country after the newsreel at the time of starting each show in order to arouse nationalist feeling among countrymen.
- (2) Providing IDA financial assistance to Rajasthan Government for taking up water supply and sewerage work in different cities in the State.

13.12 hrs.

BUSINESS ADVISORY COMMITTEE

Seventh Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY

AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to move:

"That this House do agree with the Seventh Report of the Business Advisory Committee presented to the House on the 20th November, 1991."

MR. SPEAKER: The question is:

"That this House do agree with the Seventh Report of the Business Advisory Committee presented to the House on the 20th November, 1991."

The motion was adopted.

13.13 hrs.

TEA COMPANIES (ACQUISITION AND
TRANSFER OF SICK TEA UNITS)
AMENDMENT BILL*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to amend the Tea Companies (Acquisition and Transfer of Sick Tea Units) Act, 1985.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Tea Companies (Acquisition and Transfer of Sick Tea Units) Act, 1985."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce the Bill.